

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/304/ (IB)/2017
NAME OF THE PETITIONER(S) : SYNERGY PUNCHING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	K. RAVEENDRAN	Respondent	KA
2.	M. Annachalam	Petitioner	Annachalam

ORDER

Counsel representing both the parties are present and stated that there is a chance of settlement between the parties. They prayed time for making submissions in relation to the final outcome of the settlement talks. Time extended at request. Put up on 13.10.2017 at 10.30 A.M.

—sd—
K Anantha Padmanabha Swamy
Member (Judicial)

bc